

1	2	3	4	5	6	7	8
<b>संघ शासित राज्य</b>							
1. मंडमान निकोबार द्वीप समूह		311	7	—	37	46	401
2. अरुणाचल प्रदेश		275	196	213	2289	—	2973
3. चंडीगढ़		21	—	—	—	—	21
4. दादर नागर हवेली		72	—	—	—	—	72
5. दिल्ली		248	—	—	—	—	248
6. गोवा दमन दीव		429	—	—	—	—	429
7. लक्ष द्वीप		10	—	—	—	—	10
8. मिज़ोरम		48	24	43	36	78	229
9. पांडिचेरी		330	—	—	—	—	330
10. माही		4	—	—	—	—	4
<b>योग :</b>		<b>633698</b>	<b>15729</b>	<b>5050</b>	<b>6115</b>	<b>148</b>	<b>660640</b>

**Scheme for Medical Service to Villages**

714. SHRI NIHAR LASKAR:  
SHRI D. D. DESAI:  
DR. BAPU KALDATE:  
SHRI S. KUNDU:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Central Government are considering to take the medical service to villages;

(b) if so, whether any such scheme has been prepared by Government;

(c) if so, whether Government are proposing to open mini hospitals in every village; and

(d) if so, main features of the scheme?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) and (b). Medi-

cal and health needs of the rural areas are already being attended to by a large net work of primary health centres and sub-centres in the country. There is, however, a scheme under consideration to improve further the health services in the rural areas.

(c) No, please.

(d) Under the scheme mentioned above, there is a provision of community health workers to be selected by the community. Such community health workers will provide basic preventive, promotive and curative services at the community level. This also provides for improvement in the quality of the professional services by way of increasing the number of multi-purpose workers, induction of a large number of doctors in the rural areas and making medical colleges responsible for total health of selected primary health centres. It envisages training of about 5.8 lakh community health

workers in a period of two years and training of equal number of dais to look after the deliveries, ante-natal and post-natal cares in the rural areas. The details of the scheme including financial implications are, under examination.

**Offer of cooperation to India by Arabian and Communist countries**

715. SHRI NIHAR LASKAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Arabian and Communist countries have declined to support the present Government;

(b) if so, how many countries have so far offered their support and cooperation to India;

(c) whether the oil supplying nations have stopped or reduced the supply of oil to India; and

(d) if so, the steps being taken to improve our relations with these countries?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) No, Sir.

(b) The question does not arise in view of (a) above.

(c) No, Sir.

(d) The question does not arise in view of (c) above. The further strengthening of cooperation with all Arab Countries is a constant endeavour of the Government of India.

**Employment to persons becoming overaged for Government Service**

716. SHRI NIHAR LASKAR: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the unemployment problem in the country has reached a situation where the labour unrest have started and youths have become agitated;

(b) whether persons who got themselves registered in the employment exchanges have not got the jobs and have become over-aged for Government employment;

(c) if so, the total number of such persons registered in the employment exchange in the country; and

(d) what steps are being immediately taken to help them in getting jobs?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (d). Available information relates to the number of job-seekers registered with the Employment Exchanges as on 31st December, 1976 classified by age groups. A statement is attached. Since the upper age limits for entry into Government services differ from occupation to occupation and even between Centre and the State Governments etc., it would not be possible to indicate precisely the number of job-seekers registered with Employment Exchanges who have become over age for Government employment.

Employment in Government services alone cannot provide jobs to all job-seekers. Government is pledged to the removal of destitution within a time-frame of 10 years and towards this end Government will follow an employment-oriented stra-